

To be published in the Gazette of India Extraordinary Part II Section 3, Sub Section (ii)

Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Udyog Bhawan

**Notification No. 12/2015-2020**

**New Delhi, the 20 June, 2018**

**Subject: Supply of essential commodities to the Republic of Maldives during 2018-19**

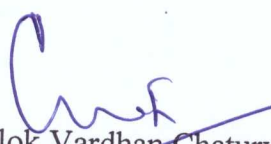
S.O.(E) In exercise of the powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992), as amended, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy (FTP) 2015-2020, the Central Government hereby allow the following quantities of Potatoes, Onions, Rice, Wheat Flour, Sugar, Dal and Eggs for export to the Republic of Maldives under bilateral trade agreement between Government of India and Government of Maldives during the period 2018-19:-

Sl. No.	Item	Quantity
1.	Potatoes	5308.70 MT
2.	Onions	9892.03 MT
3.	Rice	24581.07 MT
4.	Wheat Flour	946.21 MT
5.	Sugar	338.47 MT
6.	Dal	31.59 MT
7	Eggs	11,18,09,090 nos.

2. Export of the above items shall be exempted from any existing or future restriction/prohibition during the period 2018-19 to the Republic of Maldives.

3. **Effect of this notification:**

Export of Potatoes, Onions, Rice, Wheat Flour, Sugar, Dal and Eggs has been permitted to the Republic of Maldives under bilateral trade agreement between Government of India and Government of Maldives during the period 2018-19 w.e.f. April, 2018 as per the quantities indicated in the Table at Para 1 above. The export of above items to Republic of Maldives will be exempted from any existing or future restriction / prohibition on export.

  
(Alok Vardhan Chaturvedi)  
Director General of Foreign Trade  
E-mail: dgft@nic.in

(Issued from F. No. 01/91/171/59/AM09/Export Cell)